

### Oil and Coal deposits in Tripura

**2537. Shri Dasaratha Deb:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether any survey has been made regarding oil and coal deposits in Tripura;

(b) whether reports of recent discovery of such mineral deposits are with the Government; and

(c) whether any survey would be taken up in the near future?

### The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):

(a) Yes, Sir. As a result of surveys carried out by the Geological Survey of India during 1952 and 1954-55, the following results were obtained:—

**Lignite:** Lignite deposits were reported from several places in Dharamanagar and Kailaspahar subdivisions in northern Tripura. A 2 feet (0.6 metre) thick lignite seam was traced for about 1.2 kms. in Pratyakray Chara, east of Ujjain Thanngang. A number of exposures were also reported from Hira Chara, Dhartui Chara, Daula Chara near Natling Chara T.E. Bhutai Chara, Deba Chara, Lamba Chara about 10 kms. north-east of Pecharthail and Kumarghat. The analyses of lignite samples show that they contain up to 41 per cent. fixed carbon. The occurrences so far recorded are not of economic significance.

**Oil:** Promising anticlinal structures were located in the vicinity of Inkoti, Kobangshi, Kamuntah, Langtarai, Atharmura and Baramura.

Gas seepages were recorded at the following places:

1. Hossi Chara and Mikhi Chara north-west of Ampri Bazar

2. On the Aatharmura anticlinal structure:

(i) In the Branch of Mailak Chara east of Amarpur.

(ii) In the Laban Chara near Dambura.

3. On the Baramura-Deotamura anticlinal structure:

(i) In Tuibarehung Chara.

(ii) On the Mamurbhanga in a branch of Betuga Chara near Manu Bazar.

(b) No further discoveries have been reported recently.

(c) Systematic mapping in parts of Tripura is planned to be undertaken by the Geological Survey of India during the III Plan period and work will commence during this year.

The Oil and Natural Gas Commission also propose to conduct surface geological mapping in certain parts of Tripura during 1962-63.

### Officiating Allowance to Survey of India Employees

**2538. Shri S. M. Banerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the total number of Class I, Class II, Class III and Class IV employees in Survey of India, directorate-wise, officiating in higher posts or grades during 1958-59, 1959-60, 1960-61, and 1961-62;

(b) the total amount of officiating allowance drawn by each class of employees separately during the said years; and

(c) the total number of Class I, Class II, Class III and Class IV employees confirmed during the said years, separately?

**The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 84].

### Survey of India

**2539. Shri S. M. Banerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the total square miles in different States of India, separately, surveyed by the Survey of India from the 1st April, 1957 to the 31st March, 1962; and

(b) the total number of employees recruited from the 1st April, 1957 to the 31st March, 1962 in Topographical Sections of Survey of India?

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) and (b). The time and labour necessary for collecting the required information will not be commensurate with the results.

#### **Manipur Administration**

**2540. Shri Rishang Keishing:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Manipur Administration have to depend completely on Accountant General's office, Shillong for financial approval and sanction of any scheme or item and pay slips for the employees etc.;

(b) if the answer to part (a) above be in the affirmative, whether Government are aware of the immense inconveniences and hardships suffered by the Manipur Administration and the employees on account of it; and

(c) whether Government will take measures to remove the inconveniences and hardships?

**The Minister of Finance (Shri Morarji Desai):** (a) Financial approval and sanction to schemes are accorded by the Government of India and Manipur Administration and not by the Accountant General's office. The pay slips are, however, required to be issued by the Accountant General in the case of gazetted officers in accordance with the procedure followed all over the country.

(b) The authority for payment on the basis of the sanctions to schemes issued by the Government of India and Manipur Administration and the pay slips to gazetted officers are issued by the Accountant General, where neces-

sary, in the normal course, as is done in all other States and in the majority of the cases the same are received by the Administration in time. It cannot, therefore, be said that immense inconvenience and hardship is caused to the Manipur Administration or to its employees.

(c) The question does not arise.

#### **Mica Mining Industry in Andhra**

**2541. Shri Yallamanda Reddy:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government propose to supply heavy drilling machinery on rent to the Mine owners for conducting prospecting operations with a view to introduce scientific system of prospecting and to eliminate highly risky speculation in the Mica Mining Industry in Andhra Pradesh; and

(b) if so, the details of the proposal and when it will be implemented?

#### **The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):**

(a) No, Sir. Because of the erratic nature of mica deposits and uneven distribution of mica in the pegmatite, exploratory drilling may not be as useful in mica as in the case of metaliferous deposits. However, through periodic inspection and special field studies of mica mines, the Indian Bureau of Mines have detected certain characteristics by which it may be possible to locate mica bearing zones.

(b) Does not arise.

#### **Reservation of Posts under Manipur Administration for Scheduled Tribes**

**2542. Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the percentage of reservation in various grades of posts under Manipur Administration for scheduled tribes upto March, 1962;

(b) whether the reservation has been filled up in all grades of posts;